

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 08.02.2024

Appeal No. 575 of 2021

IL&FS Securities Services Ltd. Appellant

Versus

Securities & Exchange Board of India ... Respondent

Ms. Drishti Das, Advocate i/b Cyril Amarchand Mangaldas for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**With
Misc. Application No. 1438 of 2021
(Delay Application)
And
Misc. Application No. 1439 of 2021
(Exemption Application)
And
Misc. Application No. 543 of 2022
And
Appeal No. 13 of 2022**

Allied Financial Services Pvt. Ltd. & Anr. Appellants

Versus

Securities & Exchange Board of India

... Respondent

Mr. Divyanshu Goyal, Advocate with Ms. Shikha Sinha, Mr. Mayank Kapoor, Advocates i/b AD Legal for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 5, 2024.

08.02.2024
PTM

Ms. Meera Swarup
Technical Member